

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.628
CP-206/271-273/ND/2021
CA/106/2022

IN THE MATTER OF:

Sh. Ankur Goel

...APPLICANT

Vs

M/s. Himgiri Fincap Ltd. and Anr.

...RESPONDENT

Section

U/s 271-273

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant

:Mr. Annirudh Sharma and Mr.
Shikhhar Gupta, Advs.

ORDER

Due to paucity of time, matter is adjourned to **13.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)